

**GOVERNMENT OF INDIA
LAW , JUSTICE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2814
ANSWERED ON:09.08.2001
NOTIFICATION TO CHECK VANISHING COMPANIES
SADASHIVRAO DADOBA MANDLIK

Will the Minister of LAW , JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Department of Company Affairs is planning to issue a new notification to check the growing phenomenon of companies vanishing as reported in the Business Standard on April 30,2001;
- (b) if so, details thereof; and
- (c) the time by which the Department of Company Affairs is likely to issue the said notification ?

Answer

MINISTER OF LAW, JUSTICE & COMPANY AFFAIRS AND SHIPPING (SHRI ARUN JAITLEY)

(a) to (c): Yes Sir. A number of forms prescribed under `Companies (Central Government's) General Rules and Forms, 1956` have been proposed to be revised and make it computer savvy. Some of the new forms also include, inter-alia, details relating to Voter Identity Card/Passport Number/Permanent Account Number and recent photo of Promoters/Directors of the Companies. This will help in tracing Promoters/Directors of Vanishing companies. The relevant Notification containing New Forms is likely to be notified shortly.